

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 12.5.2016

OA No.291/00231/2016 with MA No.291/00120/2016
and MA No.291/00147/2016

Mr. Amit Mathur, Counsel for the applicant.
None present for Mr. S.S.Hora, Counsel (in MA).
Mr. S.S.Sharma, Counsel for respondents No.1 .
Ms. Kavita Bhati, Proxy Counsel for Mr. S.Shrivastava,
Counsel for respondent No.2.
Mr. V.D.Sharma, Counsel for respondents No.3 to5.

It is a D.B. matter. D.B. is not formed today.

Counsel for applicant submits that in view of certain
subsequent developments, he wants to withdraw the OA
with the liberty to file a fresh OA as per law.

In view of the submissions made by the counsel for
applicant, prayer to withdraw the OA with the liberty to
file a fresh OA as per law is allowed and the same is
dismissed as withdrawn with the aforesaid liberty.

MA No.291/00120/2016 and MA No.291/0147/2016
also stands dismissed in view of the withdrawal of the
main OA as above.


(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Adm/